NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

..... PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S) : R. Krishnamurthy

NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
D	P. GIREDHARAN	Coursel for PI	P. gl
2	CIBI VISANU	II of leanon	le.
3	Vignesh Ventat	Counsel For Re S	e RA Stormlet
ODDED			

<u>ORDER</u>

Shri P Giridharan, counsel for P1 and Shri Cibi Vishnu, counsel for P2 are present. Shri Vignesh Venkat, counsel for R2 & R4 present. Both the counsels stated that the parties have arrived at a settlement and sought time for reporting the outcome of the settlement talks. Time extended at their request. Put up on 23.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)